

(e) whether the Food Corporation of India is in a position to procure the entire quantity of rice that is offered; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) No, Sir.

(b) does not arise.

(c) The stock position of rice in the Central Pool as on 1.11.98 was as under:—

(Qty. in lakh mt.)

With FCI	With State Govts.	Total
87.05	19.47	106.52

(d) As on 16.12.98 a total of 51.60 lakh tonnes of rice (including paddy in terms of rice) has been procured for the Central Pool by FCI and State Government Agencies. Procurement of rice is likely to be 115 lakh tonnes in the current marketing season keeping in view the current trend of procurement.

(e) and (f) Yes Sir. FCI procures paddy under Price Support Scheme directly from the farmers. Rice is procured under a system of levy imposed by the concerned State Governments on rice millers. FCI has made arrangements for procuring all quantities of paddy as well as rice subject to the condition that they conform to the specifications laid down by the Govt. of India.

[Translation]

### **Bhopal Gas Tragedy**

3809. SHRI SUSHIL CHANDRA VARMA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the families of the victims of the Union Carbide Gas Tragedy are not being provided homes free of cost as promised;

(b) if so, the reasons therefor;

(c) whether the family members of victims of the Union Carbide have to pay bribes for allotment of houses;

(d) if so, the details thereof; and

(e) the steps taken to provide houses to the families of the victims?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a), (b) and (e) There is a scheme for providing residential houses to gas victims free of cost in the Action Plan which is implemented by the State Government of Madhya Pradesh. According to the criteria laid down by the State Government, houses have been allotted to the widows and orphans of the deceased gas victims. So far, 2293 houses have been allotted under the scheme.

(c) and (d) According to the state Government, no such complaints have been received, so far.

### **Ban on Manufacture of D.D.L.**

3810. SHRI BAIJNATH RAWAT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether oil corporation companies have imposed a ban on the manufacturing of D.D.L.;

(b) if so, the reasons therefor;

(c) whether the Government are contemplating to lift this ban; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) D.D.L. is not a petroleum product and hence oil companies are not concerned with it.

[English]

### **National Goitre Control Programme**

3811. SHRI RANJIB BISWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the states where the National Goitre Control programme is being implemented;

(b) the amount spent on this programme during each of the last three years; and

(c) the details of achievement made under this programme in each State?